Page No.	Y on
. 450 1,101	

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL NEW DELHI

ኣ ፟፟፟፟፟፟፟፟፟፟፟፟፟፟፟፟፟፟፟፟፟፟፟፟፟፟፟፟፟፟፟፟፟፟፟፟	<u> </u>
Surinder Kumar	Shri V. P. Sharma
APPLICANT (S)	COUNSEL
VERSUS	

N. K. Rao & Ors.

RESPONDENT (S)

COUNSEL

Office Report

Date

None appears for the petitioner. Perused the petition and the order. No good grounds.

Petition is dismissed.

Orders

(P. C. JAIN) MEMBER (A)

(V. S. MALIMATH) CHAIRMAN

XQQXXXX